CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO.74 of 2003 (0.A. No.379/03) ALLAHABAD THIS THE 14TH DAY OF FEBRUARY, 2005

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN HON'BLE MR. S. C. CHAUBE, MEMBER - J

Versus

- K.K. Saxena,
 Divisional Railway Manager,
 East Central Railway, Mughalsarai.
- B.K. Singh,
 Senior Divisional Personnel Officer,
 Eastern Central Railway, Mughalsarai.

. Opp. Parties (By Advocate Sri A.V. Grivastava)

_O_R_D_E_R_

HON' BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

This contempt petition has been instituted on the ground of alleged dis-obedience of the interim order dated 17.04.2004 passed in O.A. No.379/03 in Kapoor Chandra Prasad Versus Union of India and Ors. The said original application which was directed against transfer order has since been dismissed vide order dated 11.02.2005.

In the circumstances, therefore, we find no good ground to proceed forther on the contempt side.
 The Contempt Petition is accordingly dismissed. Notices are discharged.

Member-A

Vice-Chairman

/ns/